

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

LOK SABHA
UNSTARRED QUESTION NO. 310
TO BE ANSWERED ON 30TH NOVEMBER, 2021

STRENGTHENING THE COOPERATIVE MOVEMENT

310. SHRI NALIN KUMAR KATEEL:
SHRI KHAGEN MURMU:
SHRI MATI SUMALATHA AMBAREESH:
SHRI D.K. SURESH
SHRI S. JAGATHRAKSHAKAN:

Will the Minister of COOPERATION **सहकारिता मंत्री** be pleased to state:

- (a) the total number of cooperative functioning in the country at present, State-wise, district-wise;
- (b) whether the Government has taken note that cooperative sector is very old in Indian Society, if so, whether the Government has any vision/objective/action plan/effective policy framework to strengthen, streamline and reform the cooperative societies and roots of cooperatives in the country, if so, the details thereof and if not, the reasons therefor:
- (c) the efforts made/being made by the Government to ensure that the cooperative movement which reaches the grassroot level for facilitating the growth of a people based economic development model;
- (d) whether the Government has set any target to achieve under the Cooperatives in the country; if so, the details thereof?

ANSWER

MINISTER OF COOPERATION

सहकारिता मंत्री (SHRI AMIT SHAH)

(a): State wise list of Non- Credit and Credit Cooperative Societies as per Statistical Profile of National Cooperative Union of India (NCUI) 2018 is enclosed at Annexure A. District wise list is not maintained centrally.

(b): Yes, Sir. Given the historical heritage of cooperative movement in the country, Government has created a new Ministry of Cooperation with the following mandate as per the Government of India (Allocation of Business) Rules, 1961 as notified vide Gazette notification dated 6.7.2021:

“1. General Policy in the field of Co-operation and Co-ordination of co-operation activities in all sectors.

2. Realisation of vision “from cooperation to prosperity”.

3. Strengthening of cooperative movement in the country and deepening its reach up to the grassroots.
4. Promotion of cooperative-based economic development model, including the spirit of responsibility among its members to develop the country.
5. Creation of appropriate policy, legal and institutional framework to help cooperatives realise their potential.
6. Matters relating to National Co-operative Organisation.
7. National Co-operative Development Corporation.
8. Incorporation, regulation and winding up of Co-operative societies with objects not confined to one State including administration of 'the Multi-State Co-operative Societies Act, 2002 (39 of 2002)'.
9. Training of personnel of co-operative departments and co-operative institutions (including education of members, office bearers and non-officials)."

(c) & (d): There are two types of co-operative structures in the country i.e. State Cooperative Societies and Multi-State Cooperative Societies. The Multi-State Cooperative Societies come under Central Government and the State Cooperative Societies under the State Governments. The following priority areas have been identified by the Ministry of Cooperation to fulfill its mandate in the early stages:

1. Amendment of Multistate Cooperative Societies (MSCS) Act 2002.
2. Computerization of Primary Agricultural Credit Societies (PACS).
3. Streamlining education and training needs of cooperative sector.
4. Coordination and convergence of various schemes of different Ministries/ Department and issues of cooperatives.

Annexure-A

States/Union Territories	Non-Credit Cooperatives	Credit Cooperatives	Grant Total
Andaman and Nicobar Islands	1987	117	2104
Andhra Pradesh	70344	2874	73218
Arunachal Pradesh	731	52	783
Assam	6489	3757	10246
Bihar	30351	8818	39169
Chandigarh	225	18	243
Chhattisgarh	10011	1353	11364
Dadra and Nagar Haveli	244	40	284
Daman and Diu	97	9	106
Delhi	4924	1436	6360
Goa	3393	429	3822
Gujarat	62866	14684	77550
Haryana	23814	758	24572
Himachal Pradesh	2799	2595	5394
Jammu and Kashmir	1368	652	2020
Jharkhand	9461	4394	13855
Karnataka	30512	10426	40938
Kerala	16177	3086	19263
Lakshadweep	62	19	81
Madhya Pradesh	39079	8336	47415
Maharashtra	143372	62514	205886
Manipur	8907	330	9237
Meghalaya	1309	246	1555
Mizoram	1276	161	1437
Nagaland	7298	1761	9059
Odisha	14601	2729	17330
Puducherry	396	136	532
Punjab	13322	4115	17437
Rajasthan	21941	6518	28459
Sikkim	5179	285	5464
Tamil Nadu	17849	6633	24482
Telangana	64296	860	65156
Tripura	1778	289	2067
Uttar Pradesh	35605	12583	48188
Uttarakhand	4848	775	5623
West Bengal	19839	13817	33656
TOTAL	676750	177605	854355

Source: NCUI, 2018
